

I N D I A

No(s). 13352/2014

INSHAD ALI

Petitioner(s)

VERSUS

U.P. POWER CORPORATION LTD

Respondent(s)

Date : 24/04/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)

Mr. S.K. R. Sareon, Adv.
Mr. Prashant Singh, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, Rejoinder Affidavit be filed within four weeks.

(NEELAM GULATI)
COURT MASTER

(SAROJ SAINI)
COURT MASTER

Signature Not Verified

Digitally signed by
Usha Rani Bhardwaj
Date: 2015.04.25
11:34:25 IST
Reason: